GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 4343

TO BE ANSWERED ON 19.3.2020

IMPLEMENTATION OF PRIME MINISTER'S 15 POINT PROGRAMME

4343. SHRIMATI SAJDA AHMED:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether any study/survey has been conducted/ proposed to be conducted to find out the improvement in socio economic condition of minorities after implementation of the Prime Minister's 15 Point programme;

(b) if so, the details thereof; and

(c) the basis/criteria adopted by the Government for introducing welfare measures for the Minority people in Jammu and Kashmir after abolition of Article 370?

A N S W E R
MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) & (b): The Prime Minister's New 15 Point Programme for the Welfare of Minorities (PM's New 15 PP) is an overarching programme covering various schemes/initiatives of the participating Ministries/Departments, and is implemented throughout the country. The said Programme also provides that, wherever possible, 15% of targets and outlays under various schemes should be earmarked for minorities. The performance of schemes/initiatives of Ministries / Departments included in the PM's New 15 PP, is evaluated by the concerned Ministry/ Department and is a continuous process. The schemes of Ministry of Minority Affairs meant exclusively for the centrally notified minority communities viz. Muslims, Christians, Sikhs, Buddhists, Parsis and Jains are also evaluated from time to time. Details of outcome of evaluation studies conducted in respect of vairous Schemes/Programmes of this Ministry as well as the other Ministries/Departments covered under the PM's New 15 PP are available on the Ministry's website www.minorityaffairs.gov.in

(c)   The Ministry implements various welfare schemes for minority communities across the country including Jammu and Kashmir,as per the guidelines of therespective scheme.

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